

LOK SABHA
UNSTARRED QUESTION NO. 3315
TO BE ANSWERED ON 9.12.2019
Agreement between GAIL and IOCL

3315. SHRIMATI MAHUA MOITRA:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any Agreement has been signed with any private entity for Rs. 46,500 crore on protracted techno-commercial discussions, if so, the name of the entity and the details of procurement guidelines of CVC in this regard; and
- (b) whether any Agreement has been signed between GAIL and Government-owned Paradip Port for Rs. 2500 crore for the same project, if so, the details thereof along with the reasons therefor?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री
(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

- (a) The Central Public Sector Enterprises (CPSEs) are required to follow various guidelines issued by Government/Department of Public Enterprises/CVC from time to time while awarding the works/entering into any agreement.
- (b) No, Sir. GAIL signed a non-binding Memorandum of Understanding (MoU) with The Board of Trustees of the Paradeep Port Trust (PPT) on 26.10.2013, which has expired on 26.01.2017.
